

ITEM NO.25

COURT NO.3

SECTION IIIA

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Civil Appeal No(s). 8255/2014

JAIPRAKASH ASSOCIATES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.
(with interim relief and office report)
WITH
C.A. No. 8256/2014
(With Interim Relief and Office Report)

Respondent(s)

C.A. No. 8257/2014
(With Office Report)C.A. No. 8258/2014
(With Interim Relief)C.A. Nos. 8259-8266/2014
(With Interim Relief)C.A. Nos. 8267-8271/2014
(With appln.(s) for amendment of appeal and Interim Relief)C.A. No. 8272/2014
(With Interim Relief)C.A. Nos. 9087-9089/2014
(With appln.(s) for exemption from filing O.T. and Office Report)

C.A. No. 9086/2014

C.A. No. 10696/2014
(With Office Report)

Date : 09/10/2015 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOELFor Appellant(s)
Signature Not Verified

Mr. S.B. Upadhyay, Sr. Adv.

Mr. Pawan Upadhyay, Adv.

Digitally signed by
Sushil Kumar Rakheja
Date: 2015.10.09Ms. Poonam Mishra, Adv.
Mr. K.P. Pathak, Adv.17:14:50 IST
Reason:Ms. Anisha Upadhyay, Adv.
Mr. R.L. Batta, Adv.
Ms. Sharmila Upadhyay, Adv.Mr. Rohit Sthalekar, Adv.
Mr. Avi Tandon, Adv.
Ms. Rashmi Singh, Adv.

Mr. Gaurav Jain, Adv.
Ms. Abha Jain, Adv.
Mr. Jaivir Singh, Adv.
Mr. N.K. Jain, Adv.

Mr. Gaurav Agarwal, Adv.
Mr. Abhishek Sharma, Adv.

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay, Adv.
Ms. Aarti Upadhyay, Adv.
Mr. Sushil Kumar Dubey, Adv.
Mr. P.S. Deoghar, Adv.

Mr. Vinay Garg, Adv.
Mr. Tanmay Agrawal, Adv.
Mr. Upendra Mishra, Adv.
Mr. Uday Singh, Adv.

Mr. Pradeep Misra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ad-interim order(s) passed in these appeals is vacated.

Pleadings be completed in all the matters.

Hearing expedited.

(S. K. RAKHEJA)
COURT MASTER

(SNEH BALA MEHRA)
ASSISTANT REGISTRAR